

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2019

in

Petition No. 74/GT/2017

Subject : Review of Commission's order dated 29.4.2019 in Petition No. 74/GT/2017 with regard to determination of tariff for MTPS Stage-II (2x195 MW) from COD of Unit- I (i.e. 18.3.2019) till 31.3.2019.

Petitioner : Kanti Bijlee Utpadan Nigam Limited.

Respondents : Bihar State Power Holding Company Limited & ors.

Date of hearing : **16.9.2019**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri M.G.Ramachandran, Senior Advocate, KBUNL
Ms. Ranjitha Ramachandran, Advocate, KBUNL
Shri Shubham Arya, Advocate, KBUNL
Shri Abhinav Jindal, KBUNL
Shri Sukhjinder Singh, NTPC

Record of Proceedings

This Petition has been filed by the Petitioner, KBUNL for review of Commission's order dated 29.4.2019 in Petition No. 74/GT/2017 pertaining to determination of tariff of MTPS Stage-II (2x195 MW) for the period from COD of Unit- I (i.e. 18.3.2017) till 31.3.2019.

2. The learned Senior Counsel for the Petitioner made submissions in the matter and stated that there is error apparent on the face of the order dated 29.4.2019 with regard to the rejection of Notional IDC claimed by the Petitioner. He however submitted that the Petitioner may be granted three days' time to file a short note of submission on this issue. The Commission accepted the request and permitted the Petitioner to file the same on affidavit, on or before **26.9.2019**.

3. Thereafter, the Petition shall be listed for 'admission', for which separate notice shall be issued to the parties.

By order of the Commission

Sd/-
(B.Sreekumar)
Dy. Chief (Law)

